

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †4474
ANSWERED ON 28.03.2023**

Sports Equipment

†4474. SHRI GANESH SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that there is unavailability of sports equipments in rural areas of Madhya Pradesh;**
- (b) if so, whether the Government proposes to take any action in this regard under the schemes like Panchayat Yuva Krida Aur Khel Abhiyan; and**
- (c) if so, the details thereof?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (c) ‘Sports’ being a State subject, the responsibility of providing sports equipment in the country, including in rural areas of Madhya Pradesh, rests primarily with the State/UT Governments. The Union Government supplements their efforts by bridging critical gaps. However, under the “Creation and upgradation of sports infrastructure” component of the Khelo India Scheme, financial assistance is provided to State/UT governments and other eligible entities for procurement of sports equipment.
